

DIVISION BENCH  
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (RIVERSIDE REAL ESTATE CONSULTANTS PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (3) - BY GOVERNMENT BODY</b>

**Appearances (via video conferencing/physically)**

Mr. S.K. Tiwari, Adv. ] For the Petitioner  
Mr. Jayesh Chordia, Adv. ]

**ORDER**

1. Ld. Counsel for the Petitioner present.
2. Report of ROC, West Bengal has been filed.
3. Post this matter for argument on **21.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**